(b) the names of the other Indian Languages in which Central Acts have so far been translated?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): (a) The Official Language (Legislative) Commission has till the 30th April, 1976 prepared Hindi translations oif 759 Central Acts of which 554 translations have been published under the authority of the President in the Official Gazette under section 5(1) (a) of the Official Languages Act, 163 (19 of 1963). A complete list of names of the 759 Central Acts translated into Hindi will be laid on the Table of the House.

(b) Arrangements have been made for translation of Central Acts in the following; Indian Languages through the agency of the concerned State Governments and the progress made in this respect is as under:—

SI. No.	Name of language							of Central Acts nich have been islated and sent by the State Government s on 30-4-1976).	No. of Central Acts the translation of which have been ap- proved by the Official Language (Legisla- tive) Commission for Final printing. (As on 30-4-1976).
I	Assmese		•		•	•	•	36	27
2	Bengali .		. • .	•			•	60	23
3	Gujarati		•	•	•	•	•	290	205
4	Kannada		•				•	32	31
5	Malayalam			•	•	•		106	98
6	Marathi		•	•	•	•	•	99	99
7	Oriya .	•			•	•	•	176	154
8	Punjabi .	•	•	•	•	•	•	21	15
9	Tamil .	•	•	•	•	•	•	68	65
10	Telugu				•	•	•	55	29
11	Urdu .	•	•	•	•	•	•	190	160

Repatriation of funds by foreign oil companies

399. SHRI RABI RAY: Will the Minister of PETROLEUM be pleased to state:

(a) whether it is a fact that Government have, after taking over foreign oil companies, plugged the loopholes in the law which allowed foreign oil companies to repatriate funds towards payment for head office expenses; and (b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN): (a) The foeign oil companies after their acquisition have become Indian companies. Consequent upon their take over the question of these oil companies incurring head office expenses which could be considered for repariation does not arise.

(b) Does not arise.